DIVISION BENCH
COURT - II

O-215

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/102(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	**THE REGISTRAR OF COMPANIES WEST BENGAL VS SUBHVANI PROPERTIES PRIVATE LIMITED**
UNDER SECTION	**SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY**

Appearance (via video conferencing/physically)
Mr. Santosh Kumar Pandey, Adv.] For Petitioner

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **05.09.2024**.

Anamitra Pal
Court Officer

PH[PS]